THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated Shillong___October, 2019

NO.HCM.II/123/pt/2015/Estt./69 The High Court of Meghalaya is pleased to declare the following days to be observed as holidays in the High Court of Meghalaya, Shillong. during the year 2020.

SI. No.	Holidays	Dates	Days	No. of Days
1.	New Year's Day	1st January	Wednesday	1 day
2.	Winter Vacation	2 nd to 26 th January	Thursday to Sunday	25 days
3.	Republic Day	26th January	Sunday	1 day
4.	Maha Shivaratri	21st February	Friday	1 day
5.	Doljatra (Holi)	10 th March	Tuesday	1 day
6.	Ram Navami	2 nd April	Thursday	1 day
7.	Mahavir Jayanti	6 th April	Monday	1 day
8.	Good Friday	10 th April	Friday	1 day
9.	High Court Break	3 rd , 7 th , 8 th & 9 th April	Tuesday, Wednesday, Thursday & Friday	4 days
10.	Shad Suk Mynsiem	Date to be notified		1 day
11.	Bihu	14 th April	Tuesday	1 day
12.	Buddha Purnima	7 th May	Thursday	1 day
13.	Id-UI- Fitr	25 th May	Monday	1 day
14.	Behdeinkhlam	Date to be notified		1 day
15.	U Tirot Singh Day	17 th July	Friday	1 day
16.	Id-Ul- Zuha	1 st August	Saturday	1 day
17.	Janmashtami	12th August	Wednesday	1 day
18.	Independence Day	15 th August	Saturday	1 day
19	Muharram	30 th August	Sunday	1 day
20.	Unitarian Day	18th September	Friday	1 day
21.	Mahatma Gandhi's Birthday	2 nd October	Friday	1 day
22.	Dussehra (Durga Puja)	22 nd ,23th , 24 th , 25 th & 26 th October	Thursday to Monday	5 days
23.	Milad-Un-Nabi or Id-e- Milad	30 th October	Friday	1 day
24.	Guru Nanak's Birthday	30 th November	Monday	1 day
25.	Deepawali Holiday	13 th &14 th November	Friday & Saturday	2days
26.	Nongkrem Dance	Date to be notified		1 day
27.	Wangala Dance	Date to be notified		1 day
28	Seng Kut Snem	23 rd November	Monday	1 day
29.	Pa Togen N Sangma	12 th December	Saturday	1 day
30.	Death Anniversary of U Soso Tham	18 th December	Friday	1 day
31.	Winter Vacation including Death Anniversary of U Kiang Nongbah Day	21 st to 31 st December	Monday to Thursday	11 days

Note:-

- In addition to the aforesaid holidays the High Court shall remain closed on such days as are observed as Local Holidays in Executive Offices and also on days which are observed as Public Holidays under Section 25 of the Negotiable Instrument Act, 1881 (XXV of 1881).
- 2. If any of the festival does not fall on the date notified above, necessary notification changing the date will be issued in due course of time.

REGISTRAR GENERAL

Memo. NO.HCM.II/123/pt/2015/Estt./69-A

Dated Shillong 25th October, 2019.

Copy to :-

- 1. The Registrar—cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, High Court of Meghalaya, Shillong.
- 3. The PA to Registrar General, High Court of Meghalaya, Shillong.
- 4. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Ampati.
- 5. The Registrar (Admn.), High Court of Meghalaya, Shillong.
- 6. The Joint Registrar, High Court of Meghalaya, Shillong.
- 7. The Joint Registrar cum-OSD, High Court of Meghalaya, Shillong.
- 8. The Deputy Registrar, I, II & III, High Court of Meghalaya, Shillong.
- 9. The Assistant Registrar, I, II, III, IV & V High Court of Meghalaya, Shillong.
- 10. The Chief Librarian, High Court of Meghalaya, Shillong.
- 11. The Chief Translator (I/c Procurement Section), High Court of Meghalaya, Shillong.
- 12. The Public Relations Officer, High Court of Meghalaya, Shillong.
- 13. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
 - 14. The Superintendent I &II, High Court of Meghalaya, Shillong.
- 15. The PS to the Advocate General of Meghalaya, Shillong.
- 16. The Director, Meghalaya State Judicial Academy, Shuillong.
- 17. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
- 18. The President/Secretary, Shillong Bar Association, Shillong.
- 19. Notice Board.
- 20. Office file.

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REGISTRAR GENERAL